

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1865  
ANSWERED ON 31<sup>ST</sup> JULY, 2025**

**SATELLITE-BASED TOLLING SYSTEM**

**1865. SHRI BASAVARAJ BOMMAI:**

**SHRI BIDYUT BARAN MAHATO:**

**SHRI MAHENDRA SINGH SOLANKY:**

**SHRI LUMBARAM CHOUDHARY:**

**DR. HEMANT VISHNU SAVARA:**

**SHRI DILIP SAIKIA:**

**SHRI CHHATRAPAL SINGH GANGWAR:**

**SMT. MAHIMA KUMARI MEWAR:**

**SHRI DINESHBHAI MAKWANA:**

**SHRI VISHWESHWAR HEGDE KAGERI:**

**DR. BHOLA SINGH:**

**SHRI BHARTRUHARI MAHTAB:**

**DR. K SUDHAKAR:**

**DR. MANNA LAL RAWAT:**

**SHRI MANOJ TIWARI:**

**SHRI TEJASVI SURYA:**

**SHRI CHANDRA PRAKASH JOSHI:**

**SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:**

**DR. LATA WANKHEDE:**

**SHRI PRAVEEN PATEL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) whether the Government has launched a new Satellite-based tolling system across the country and if so, the details of its features, present status, timeline of its implementation thereof;**

**(b) the challenges encountered during its implementation;**

**(c) whether the National Highways Authority of India (NHAI) has also introduced Automatic Number Plate Recognition (ANPR)-FASTag based barrier-less tolling system at select toll booths across the country, if so, the details thereof;**

**(d) the number of toll plaza identified for implementation of the pilot project along with the details of the criteria adopted for their selection;**

**(e) whether it is proposed to extend the system throughout the country in the near future and if so, the details thereof;**

**(f) the measures in place to handle violations, penalties and dispute redressal under the new system; and**

**(g) whether this system has been implemented on major National Highways passing through Dewas or Shajapur districts in Madhya Pradesh and if so, the details thereof?**

#### **ANSWER**

#### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (b) The Apex Committee and High-Level Empowered Committee consisting of Experts from Industry and Academia, in view of security and privacy considerations and overall operational control, have recommended further deliberations for the Satellite-based user fee collection system based on Indian Constellation of navigation Satellites. Satellite-based user fee collection system is not currently operational anywhere on National Highways (NHs).**

**It has been decided to proceed with Corridor/Stretch-based projects for the implementation of the Automatic Number Plate Recognition (ANPR) FASTag System (AFS)-based Barrier-less Free Flow tolling.**

**(c) to (e) To increase the efficiency of the Tolling operation and in order to ensure seamless and free-flow movement of vehicles along national highways, the Government has decided to implement barrier-free Electronic Toll Collection (ETC) System with available technology at selected sections of National Highways as an added facility along with**

**FASTag where the user fee shall be charged from the vehicle users without them having to stop, slow down or stay in a given fee plaza lane.**

**Request for Proposal (RFP) to implement barrier-less tolling system has been invited/ finalized for the Fee Plaza as per the Annexure, with the possibility of implementing it on other fee plazas in a phased manner depending upon the outcome and efficacy of the implementation on these projects.**

**The selection of stretches for implementation of barrier-less fee collection system is based on a combination of factors including geographic location, traffic volume, lane configuration, congestion etc.**

**(f) Under the barrier-less fee collection system, violations or non-FASTag cases are proposed to be addressed through electronic notices (e-notices) in accordance with the provisions of the National Highways Fee Rules.**

**Road Users can raise their grievances through e-notice portal developed by National Informatics Centre (NIC), National Highways Helpline 1033, dedicated email- [falsededuction@ihmcl.com](mailto:falsededuction@ihmcl.com), FASTag Issuer Bank Helplines or at Rajmargyatra App.**

**(g) No, Sir.**

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1865 FOR ANSWER ON 31.07.2025 ASKED BY SHRI BASAVARAJ BOMMAI AND OTHER MEMBERS REGARDING SATELLITE-BASED TOLLING SYSTEM.**

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**Details of fee plazas for which Request for Proposal (RFP) has been invited/finalized for implementation of barrier less tolling:**

<b>Name of the Fee Plaza</b>	<b>Name of the NH Stretch</b>	<b>Status</b>
<b>Choryasi</b>	<b>Bharuch-Surat (NH-8)</b>	<b>Awarded</b>
<b>Gharaunda</b>	<b>Panipat-Jalandhar (NH-44)</b>	<b>Bid under evaluation</b>
<b>Nemili (Sriperumbudur)</b>	<b>Walajapet – Poomalle (NH-48)</b>	<b>Bid under evaluation</b>
<b>Bijwasan and Panchgaon Integrated</b>	<b>Dwarka Expressway, NH 248BB</b>	<b>Bids invited</b>
<b>Manoharpura</b>	<b>Delhi-Jaipur (NH-48)</b>	<b>Bids invited</b>
<b>Shahjahanpur</b>	<b>Delhi-Jaipur (NH-48)</b>	<b>Bids invited</b>
<b>Daulatpura</b>	<b>Delhi-Jaipur (NH-48)</b>	<b>Bids invited</b>
<b>UER-II</b>	<b>Urban Extension Road (UER-II), NH-344M &amp; NH-344N</b>	<b>Under rebidding</b>

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